

THE GAUHATI HIGH COURT AT GUWAHATI

(The HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 4th June, 2013.

No. HC.VII-231/2010/ 4923 /A # # The Hon'ble Gauhati High Court has been pleased to constitute a Technical Committee consisting of the following persons for advising it on projects relating to development of infrastructure of Subordinate Judiciary in the State of Assam involving more than Rs.1.00 (one) crore.

- i. Shri Y. Naik, Superintending Engineer, Guwahati Central Circle-I, Central Public Works Department (NEZ-I).
- ii. Shri P.J. Singh, Superintending Engineer (Civil), Indian Institute of Technology, Guwahati.
- iii. Shri A. Goswami, Superintending Engineer (Elec.), Indian Institute of Technology, Guwahati.
- iv. Deputy Registrar (PM&P), Gauhati High Court, Guwahati: Member Secretary of the Technical Committee.

By order,

Sd/- R. DUARAH,

REGISTRAR (ADMN.)

Memo No.HC.VII-231/2010/ 4924 /A, dated 04.06.2013

Copy for information:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Commissioner & Secretary, to the Govt. of Assam, Public Works Department, Dispur, Guwahati-6.
3. The Chief Engineer, PWD (Buildings), Assam, Chandmari, Guwahati-3.
4. The Registrar (Vigilance/Judl.), Gauhati High Court, Guwahati for information.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for his Lordship's kind information.
6. The Joint Registrar(PM&P), Gauhati High Court, Guwahati.
7. The Deputy Registrar(PM&P), Gauhati High Court, Guwahati.
8. Shri Y. Naik, Superintending Engg. Guwahati Central Circle-I, Central Public Works Department (NEZ-I).
9. Shri P.J. Singh, Superintending Engg.(Civil), Indian Institute of Technology, Guwahati.
10. Shri A. Goswami, Superintending Engg.(Elec.), Indian Institute of Technology, Guwahati.
11. The P.S. to Hon'ble Mr. Justice B.P. Katakey, Gauhati High Court, Guwahati for his Lordship's kind information.
12. The P.S. to Hon'ble Mr. Justice A.C. Upadhyay, Gauhati High Court, Guwahati for his Lordship's kind information.
13. The P.S. to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati for his Lordship's kind information.
14. The System Analyst, Gauhati High Court,
He is directed to upload the notification on the official website immediately.
12. C.A. to Registrar General, Gauhati High Court.

The Members of the Committee at Sl. no. 8,9 and 10 may contact Shri R.N. Barman, Deputy Registrar (PM&P),Gauhati High Court, Guwahati cell no: 09435047829 for further information and queries.


REGISTRAR (ADMN.)